

(b) The Question relating to ecological aspects of the Silent Valley Hydel Power Project and alternatives in terms of power and irrigation needs is being examined by experts.

Environmental Pollution of Metropolitan industrial cities

1527. SHRIMATI SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Environment has made or propose to make a detailed study into the causes responsible for environmental pollution in certain metropolitan and industrial cities;

(b) if so, what are the details thereof;

(c) the names of the cities which are heavily affected by environmental pollution; and

(d) what steps are being taken by Government to save the cities from environmental pollution particularly industrial pollution?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH): (a) and (b) Central Board and the State Boards for the Prevention and Control of Water Pollution are engaged in regular monitoring of water quality in streams at critical points including those near metropolitan and industrial cities. The Boards are also intending to set up air monitoring stations.

(c) Almost all class I and most of the class II cities have some problems of environmental pollution.

(d) The Boards set up under the provisions of the Water (Prevention and Control of Pollution) Act, 1974, are taking suitable action for the prevention and control of water pollution. These Boards have also initiated action for air Pollution Control

under the provisions of the air (Prevention and Control of Pollution) Act, 1981.

Safeguard against Air and Water Pollution

1528. SHRIMATI SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state-

(a) whether it is a fact that the Department of Environment has laid down guidelines and safeguards for industrial units against air and water pollution;

(b) if go, what are the details thereof;

(c) the names of industrial units in Delhi against which action has been taken during the last six months for discharging effluents into the Jamuna?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH): (a) and (b) Yes, Sir. The Government have prepared guidelines and questionnaire for appraisal of new industrial projects for reviewing their environmental compatibility. The information given by the applicant is assessed by a Committee of Technical Experts from the environmental angle and necessary advice/recommendations are given. The Central/State Board for Prevention & Control of Water pollution examines the adequacy of air and water pollution control measures adopted to bring down the Pollutants' level to the standards prescribed and gives consent for discharge of effluents. Guidelines for planning of industrial estate have also been prepared by the Central Board for Prevention and Control of Water Pollution.

(c) A list of industrial units in Delhi against which action has been